

श्री० का० जा० बीजाजी : मैंने जैसे आपसे निवेदन किया कि कुछ भी खर्च नहीं होता है क्योंकि यह फंसला किया गया है कि गवर्नमेंट सोचे हिन्दी के प्रचार का काम विदेशों में न करें। हम पहले अपने यहां उस काम को करना चाहते हैं और अगर कोई कम्युनिटी इस काम को स्वयं अपने आप विदेशों में करना चाहे तो उनकी जो भी सहायता उचित होगी वह दे दी जायगी।

Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes

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 *1311. { Shri Tangamani:
 Shri Ram Krishan:
 Shri Siddlah:
 Shri Dasaratha Deb:
 Shri B. Das Gupta:
 Shri Kumbhar:
 Shri Elayaperumal:

Will the Minister of Home Affairs be pleased to lay a statement on the Table showing:

(a) the items discussed and decisions taken at the State Ministers Conference held in Delhi on the 15th and 16th February, 1958 in connection with the welfare of Scheduled Castes, Scheduled Tribes and Backward Classes; and

(b) the action proposed to be taken to implement the recommendations?

The Deputy Minister of Home Affairs (Shrimati Alva): A statement is laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 43]

Shri Tangamani: In the statement we find that there will not be separate colonies for the Harijans in the future. This recommendation has been communicated to the State Governments and Union Territories. May I know whether any of the State Governments have started implementing this or whether they have already done it?

Shrimati Violet Alva: Some of the State Governments have been doing this in the sense that they were not strictly reserved for the Scheduled Caste people. The non-Scheduled Caste people are also allowed to build houses or allotted grounds there.

Shri Tangamani: One of the recommendations is that in the case of scholarships awarded to students belonging to Scheduled Castes, Scheduled Tribes and Backward Classes the amount must be deposited with the State Government. May I know what is the reaction of the Ministry of Education and Scientific Research on this matter.

Shrimati Violet Alva: We have not received any information on that point.

Shri B. Das Gupta: From the statement I find that there are no State Boards in many States. May I know in which of the States these State Boards are absent, and may I also know whether the Ministry contemplates to establish Boards on a district level?

Shrimati Violet Alva: We have Boards State-wise and not District-wise.

Shri Elayaperumal: May I know how many representatives took part in that Conference from non-official organisations such as the All India Harijan Sewak Sangh and the Depressed Classes All India Federation?

Shrimati Violet Alva: A number of them; 18 in all.

Shri Sonavane: May I know whether the Conference of State Ministers dealing with the Scheduled Castes, Scheduled Tribes and Backward Classes will be an annual feature; if so, may I know whether the Government will ascertain the views of State Ministers about the extension of reservations for Scheduled Castes and Scheduled Tribes?

Shrimati Violet Alva: The latter part of the question does not arise.

The first part of the question will be considered whenever such necessity arises

Shri Hem Barua: May I know if the suggestion recently made by our Home Minister at the 15th Annual Conference of the Bharatiya Depressed Classes League which met at Gwalior, to the effect that a team of workers be raised to do the work of uplift of these people, has also been communicated to the State Governments for implementation?

The Minister of Home Affairs (Pandit G. B. Pant): I think all the recommendations or resolutions passed at that Conference along with important portions of the speeches made have been published, and some may have been communicated to the State Governments.

Shri Hem Barua: I want to know whether this particular thing has been communicated or not.

Mr. Speaker: The Minister said that all of them have been communicated; the whole includes part.

Shri Siddiah: May I know whether the Government propose to provide extra funds to encourage non-Harijans to join Harijan hostels and colonies?

Pandit G. B. Pant: The rule at present is not very rigid; even now non-Harijans can be accommodated in Harijan colonies. But, if a colony is established and non-Harijans also care to settle there, there will be no bar to admitting some of them; not that the intention is that the whole of the colony is to be swamped by non-Harijans.

Shri Tangamani: May I know whether following these recommendations Government will stop assistance or loans to the general housing co-operative societies which do not have at least 10 per cent of their members as Harijans?

Pandit G. B. Pant: I can't say exactly.

Shri Tangamani: That is one of the recommendations. This is a matter on which the Central Government has to take a decision. What we find is that the recommendations have been communicated to the State Governments. What we would like to know is whether in future, whenever money is supplied to housing co-operatives, assistance will be given..

Mr. Speaker: The hon. Minister has said that he does not know.

Shri Tangamani: This is an important thing, Sir.

Mr. Speaker: The hon. Member is only making a suggestion.

Shri B. K. Gaikwad rose—

Mr. Speaker: We will go to the next question. I am sorry the hon. Member, Shri Gaikwad is late.

Training of Technical Personnel

***1312. Shri Panigrahi:**

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the National Coal Development of Corporation has prepared a revised scheme for technical training for meeting the requirements of technical personnel of the Second Five Year Plan;

(b) whether it is a fact the training institute at Talcher in Orissa is getting additional financial assistance under the revised scheme; and

(c) if so, how much and for what improvements?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes, for meeting its own requirements of Subordinate technical personnel for the current Plan.

(b) Yes.

(c) Rs. 4,50,000]— approximately. Details are given in the statement laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 44.]